NATIONAL COMPANY LAW TRIBUNAL **CHENNAI BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/12/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/13/2016

NAME OF THE PETITIONER(S)

: Argus Enterprises (P) Ltd. and 1 others

NAME OF THE RESPONDENT(S)

: AIKI Logistics Private Limited and 4 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

AKSHAYA RAMADULAI

R2-12

MS R. PARTHA AKATHY RAMUL BALAJI

ORDER

Counsel for petitioner called but absent. No representation. Shri Rahul Balaji, counsel for R2 & R3 present. Counsel for R4 absent. No representation. The direction given by this Bench to the counsel for petitioner for serving notice to R5 by way of newspaper publication has also not been reported. Put up on 19.01.2017 at 10.30 A.M.

> (K.Anantha Padmanabha Swamy) Member (Judicial)